## Declaration or Assets and Liabilities

Year-2022-23.

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I, RAJIB KUMAR SINGH son/daughter/wife of SHRI. YOGESH CHANDRA SINGH aged 47 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
INO.			Smt.Priti kumari	Ishani Singh	Darsh	<u> </u>
(i)	Cash	Rs 35000/-	Rs. 21,000/-	NII.	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/C Rs. 30000/- S.B.I. Rs. 23500/- UCO. Bank	Saving A/C UCO Bank Rs. 68.000/-	NIL	NIL	
(iii)	Bonds. Debentures and shares in Companies	NII.	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L LC Policy No 513762741- Rs. 2733/- Hly L.I.C Policy No. 828977004 Rs29661/- Yearly L.I.C Policy No 826359844 Rs31974/- Yearly	L I.C Policy No - 847655341 Rs-11672/-Yearly L I.C Policy No - 519387740 Rs-6005/-Yearly	NIL.	NIL	
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover BR-01AT-0995 Hero Glamour JH-17N-8220	NIL.	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 40gm	Gold- 240 gm Silver- 800gm	Gold- 20 gm Silver- 250gm	Gold- 10 gm Silver- 200gm	
(vii)	Other assets. such as values of claims / interests	Furniture,TV, Mobile etc.	Mobile	NII.	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. **Details of Immovable assets**

SI.

Description

(c) dues to departments dealing with

supply of electricity

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s)			20_		
	- Survey number(s) - Extent (Total measurement) - Current market value	NIL	NII.	NIL	NIL	2
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL.	NIL	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	residential Building Mauja-Ghasiya, 313 Khata-04/15, Plot- 395/295, 2.63 Decimal	NIL	NII.	NIL	
(iv)	Houses / Apartments. etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NII.	NIL	
(v)	Other (such as interest in property)	Share in Ancestral Propery as per HUF (Till date share is not defined)	NII.	NIL	NIL	

l give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-[Note: Please give separate details for each item]

Name & address of Bank /

NIL

NIL

Amount outstanding as

NIL.

No. Financial Institutions(s) / on 03.01.2022 Department (s) (a) Loans from Banks Housing Loan from SBI 49,88,467/-(ii) Loans from financial institutions NIL NIL (iii) Government Dues: (a) dues to departments dealing with NIL government accommodation NIL. (b) dues to departments dealing with supply of water NIL

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34 62	telephones	NIL	NII.
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NII.	NIL
	(f) Other dues, if any	NII.	NIL
(b)	(i) Income Tax including surcharge  [Also indicate the assessment year upto which Income Tax Return filed.  Give also Permanent Account Number (PAN)]	Assessment year 2022-2023 PAN No- DELPS1923G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NII.	NII.
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail				
GPF/CPF/PRAN No.	!-	PTS/BLA-1325		
Gender	:-	M (M/F)		
Date of Birth	:-	1 2 0 1 1 9 7 5 (DD/MM/YYYY)		
Class/Group	i <del>s</del>	B (A/B/C)		
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT		
		(Full Name e.g. B.A.S Bihar Administrative Service,		
		B.S.S.:- Bilar Secretariat Service etc.)		
Home District	:-	BANKA (BIHAR)		
Thombook 1. The office of the				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: राजीव कुमार सिंह

Name of Employee: Rajib Kumar Singh

Place: PATNA

Designation: Assistant

Date: 15/02/2023

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.

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